

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 317/BB/2018	For Admission	252	Offshore Financial Service Limited	V. Sreedharan , CS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 PRADEEP B KULKARNI
9986771214

Offshore Financial
Services Limited



ORDER

Heard Shri Pradeep B.Kulkarni, learned counsel for the petitioner. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. Post the case on 09.07.2018


MEMBER(T)

Prema Murray

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MEMBER(J)